

generally not considered, a relaxation may be made in cases where the foreign collaborator agrees to undertake a major share of the production for exports. The general policy of not allowing foreign collaboration in trading activities may also be relaxed where such collaboration is exclusively aimed at augmenting the export sales. These relaxations are guided by the importance of the need for promoting Indian exports, particularly of non-traditional products.

#### ESTABLISHMENT OF FILM COUNCIL

\*102 SHRI PRANAB KUMAR  
MUKHERJEE :

SHRI SHYAMLAL GUPTA :

SHRI S.A. KHAJA MOHIDEEN :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have taken any decision about the establishment of a 'Film Council' ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I.K. GUJRAL) :

(a) and (b) The proposal to set up a Film Council is under active consideration of Government and a final decision in the matter is likely to be taken shortly.

#### FILLING UP THE POST OF CENTRAL VIGILANCE COMMISSIONER

\*103. SHRI YOGENDRA SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the post of Central Vigilance Commissioner has been kept vacant for a long time ;

(b) if so, the reasons therefor ;

(c) whether it is also a fact that the work of the Central Vigilance Commission has got paralysed in the absence of the Commissioner ; and

(d) if so, by when the post of the Commissioner will be filled up ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) :

(a) to (d) The post of Central Vigilance Commissioner fell vacant on 16th February, 1972 on Shri Subimal Dutt's appointment as India's Ambassador to Bangla Desh at short notice. The question of selecting a suitable successor has been under consideration since then and the appointment is expected to be made very soon. Matters awaiting the advice of the Central Vigilance Commissioner will be disposed of after the new incumbent joins the post.

#### DIFUSION OF NEWSPAPER OWNERSHIP

\*104. SHRI SYED AHMAD :

SHRI D.P. SINGH :

SHRI KOTA PUNNAIAH :

SHRI KRISHAN KANT :

SHRI CHANDRA SHEKHAR :

SHRI BHUPESH GUPTA :

SHRI BALACHANDRA  
MENON :

SHRI YOGENDRA SHARMA :

SHRI V. R. MOHAN :

Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to reply to Starred Question No. 94 given in the Rajya Sabha on the 11th May, 1972 and state :

(a) whether the group of Ministers have since examined the proposals for diffusion of newspaper ownership and

management of major newspaper and news agencies :

(b) if so, the details thereof; and

(c) if not, the reasons for the delay ?

THE MINISTER OF STATE IN THE  
MINISTRY OF INFORMATION AND  
BROADCASTING (SHRI I.K. GUJRAL):

(a) Yes, Sir.

(b) Proposals are under consideration.

(c) Does not arise.

नक्सलपंथियों द्वारा की गई हत्याएं तथा डकैतियां

\*105. श्री ओडुम् प्रकाश त्यागी : क्या गृह मन्त्री यह बताने कि कृपा करेंगे कि .

(क) नक्सलपंथियों द्वारा मई, 1972 तक प्रत्येक राज्य में कितनी-कितनी हत्याएं की गईं;

(ख) उनके द्वारा अब तक बैंको, रेलवे इत्यादि से कुल कितना धन लूटा गया है ;

(ग) इस समय तक प्रत्येक राज्य में इस प्रकार के अपराधों के लिये कितने-कितने नक्सल-पंथियों को गिरफ्तार किया गया है , और

(घ) उनसे कितने शस्त्र तथा गोला बारूद बरामद हुए है ?

†[MURDERS, ROBBERIES COMMITTED BY  
NAXALITS

\*105. SHRI O. P. TYAGI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of murders by the Naxalites in each State till May, 1972;

(b) the total amount of money looted by them from the banks, railways, so far ;

(c) the number of Naxalites arrested so far in each State for such offences; and

(d) the quantity of arms and ammunition recovered from them ?]

† [ ] English translation

गृह मंत्रालय में राज्य मंत्री (श्री के० सी० पन्त) (क) से (घ) एक विवरण सदन के पटल पर रखा जाता है ।

### विवरण

(क) मई, 1972 के अन्त तक हत्याओं, जिनके उग्रपंथियों और सम्बद्ध उग्रवादियों द्वारा किये जाने का संदेह है, की राज्य/संघ राज्य क्षेत्रवार सख्या के बारे में उपलब्ध सूचना इस प्रकार है .—

राज्य/संघ राज्य क्षेत्र का नाम	हत्याओं की संख्या
असम . . . . .	12
आन्ध्र प्रदेश † . . . . .	95
बिहार . . . . .	96
हिमाचल प्रदेश . . . . .	1
हरियाणा . . . . .	2
केरल . . . . .	10
उड़ीसा . . . . .	8
पंजाब . . . . .	70
राजस्थान . . . . .	1
तमिलनाडु . . . . .	5
उत्तर प्रदेश . . . . .	7
त्रिपुरा . . . . .	2
पश्चिम बंगाल † . . . . .	956
चण्डीगढ़ प्रशासन . . . . .	1

शेष राज्यो/संघ राज्य क्षेत्रों में ऐसी हत्याओं की कोई रिपोर्ट नहीं की गई है ।

(ख) से (घ) केरल सरकार द्वारा प्रेषित सूचना के अनुसार नक्सलपंथियों और सम्बद्ध उग्रपंथियों द्वारा बैंक अथवा रेलवे से कोई धन नहीं लूटा गया । राज्य में 164 नक्सलपंथी/सम्बद्ध उग्रपंथी गिरफ्तार किये गये हैं और 14 बन्दूकें, 7 रिवाल्वर और गोला बारूद के 287 राउंड बरामद किये गये हैं । आन्ध्र प्रदेश सरकार ने सूचित किया है कि बैंको से धन लूटने की कोई